

components and raw material, jigs, tools and fixture for manufacture in India.

(c) and (d). Know-how for production of this type of motor was not available in the country.

**DR. A.K. PATEL:** Mr. Speaker, Sir, may I know the date of contract with these countries and what is the position today regarding the work?

**SHRI MALLIKARJUN:** The contract was entered into somewhere in 1964. Then it had been approved. In late 1970s, they had produced a prototype which was not suitable at that time. Then again modifications were made. In 1980 a prototype was produced which was suitable for our Indian conditions. That is how further production has been started. With this Hitachi, we have an agreement for transfer of technology. We have already paid 108 million yen.

**DR. AMRIT LAL KALIDAS PATEL:** After entering into an agreement, by which time our country will be able to develop this technology?

**SHRI MALLIKARJUN:** Now an agreement has been reached between Hitachi and our Government. A sub licence has been given to the Bharat Heavy Electricals and for the Crompton Greaves has been agreed. The Bharat Heavy Electricals have produced traction motors; they have also supplied a number of traction motors. The Crompton Greaves will also be producing them.

**SHRI SARAT CHANDRA PATANAYAK:** Is the Government considering to enter into a collaboration with foreign companies for rapid urban transport system; if so, the details thereof?

**SHRI MALLIKARJUN:** It does not pertain to this question.

**MR. SPEAKER:** He has no information; he needs a notice.

### **Development of Tourism In Goa**

\*656. **SHRI HARISH NARAYAN PRABHU ZANTYA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the details of efforts being made by the Government to develop the places in Goa which have tourist potential?

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK):** A statement is laid on the Table of the Sabha.

### **STATEMENT**

Development of any place for tourism is primarily the responsibility of the State Government. However, the Central Department of Tourism extends financial assistance to State Governments on the basis of specific proposals received from them, subject to availability of funds, merit and inter-se priorities. An amount of Rs. 41.89 lakhs was sanctioned for tourism development schemes in Goa during the Seventh Five Year Plan. Rs. 26.49 lakhs has already been sanctioned for augmentation of tourism infrastructure in Goa during 1991-92.

**SHRI HARISH NARAYAN PRABHU ZANTYA:** Is there any proposal pending with the Government of India from the Government of Goa for financial assistance?

**SHRI M.O.H. FAROOK:** Actually, we have sanctioned about Rs. 26.48 lakhs this year from the Central Government. Therefore, there is no proposal which is pending with the Government of India.

**SHRI HARISH NARAYAN PRABHU ZANTYA:** Goa is a beautiful place. I feel, for the development of tourism, assistance from the Government of India is needed. They should not wait for a proposal to come from the Government of Goa. I know, the Minister of Tourism is a very dynamic person having novel ideas. Today, tourism in India is only one per cent of the total tourist traffic in the world. I would request the Government of India to come out with novel ideas for the

development of tourism in Goa. Goa has got very good cultural heritage; Goa has got religious places, historical places, rivers, beaches, hilltops. If all these points are developed, then Goa can attract a large number of tourists. In this way, the Government of India can earn a lot of foreign exchange.

SHRI M.O.H. FAROOK: If a request comes from the State Government, we are prepared to examine the whole thing.

SHRI ANNA JOSHI: Is there any plan to develop the places of tourism through private bodies/private persons or some NRIs or companies; if so, has the Government received any proposal to that effect?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): I have answered this question many times earlier.

I am in full agreement with his idea about Goa. It is a very important place of tourists' interest and it is an important destination for us. We will do all we can help develop Goa as a major tourist centre.

Regarding proposals, many times we also send proposals. We had also sent travel circuit proposals which have been established. A number of other proposals come from the State Government which we entertain. It is on a case-by-case basis. Many times private sector also puts up certain proposals which require clearance from us. So, it is a mixed bag. There are proposals which come from the State Governments. There are a number of proposals which we give to the State Government and there are also number of proposals which we get from the private sector also. It is a mixed bag.

[*Translation*]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, I would like to know from the Hon. Minister whether there are any rules and regulations regulating the central assistance given for the development of tourism.

There are maximum tourists centres in Bihar. It is the land of the Buddha. He got "nirvana" there. Sitamarhi and Vaishali are the sacred places of Bihar, but today all these places are being neglected. These are the places where not even the roads have been developed, not to speak of railways and air services. I would like to know whether the Government is giving any assistance... (*Inter-rptions*) Same is the case with Bastar or any other place. I would like to know the policy followed by the Government while giving the assistance and whether the government is adopting any criteria or not while doing so?

[*English*]

SHRI MADHAVRAO SCINDIA: I require a notice for this.

[*Translation*]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, my question has not been replied?

[*English*]

MR. SPEAKER: He says, he requires notice for this.

[*Translation*]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, I am asking about the general policy. I am not asking about Bihar alone, I am asking about the policy in general that what is the policy of the Government about the development tourist centres? Mr. Speaker, Sir, the reply should come from the Hon. Minister.

MR. SPEAKER: Ram Vilasji, Rs. 100 crore have come from Japan and this money would be spent only in Bihar.

[*English*]

SHRI CHANDRA JEET YADAV: The Hon. Minister has very rightly said that Goa is a very important place for tourism. Now, on

seeing the importance, during the whole of the Seventh Plan the Government of India has allotted only Rs. 41 lakhs. Seeing the importance of it, Rs.41 lakhs for the whole five year is nothing, strictly speaking, if you want to develop Goa as an important place.

I also know that there is much difference between the ITDC projects and the State projects. ITDC projects are far better and well-maintained. Keeping in view this, will the Minister in the Eighth Five Year Plan identify certain places of national importance and allot more money so that their contribution can be higher?

**SHRI MADHAV RAO SCINDIA:** This is a question about policy. But I would like to thank the Hon. Member for the compliments he has paid to the ITDC.

#### Aircraft Accidents due to Bird-Hit

\*657 SHRI BIJOY KRISHNA  
HANDIQUE:

**SHRIMATI VASUNDHARA RAJE:**

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of aircraft accidents due to bird-hit during the last three years airport-wise;

(b) the extent of damages and loss of revenue on this account during the above period.

(c) whether the Government have any scheme to eradicate bird hazard in the vicinity of airports; and

(d) if so, the details of progress made in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK):** (a) to (d). A statement is laid on the Table of the House.

#### STATEMENT

(a) There were no aircraft accidents due to bird hit during the last three years. However, the bird hit incidents during the last three years are as follows:-

Year	1988	1989	1990	1991
Bird hits	162	138	138	42 (till date)

(b) The losses on account of repair cost (in lakhs) to aircraft due to bird bit incidents for the last three years are as follows:-

Year	1988	1989	1990
Losses	240	546	724

(c) and (d). Yes, Sir, Government have formulated various schemes to reduce the bird incidents which are implemented by the Task Forces at major civil aerodromes and by the Airfield Environmental Management Committees at other civil airports.

**SHRI BIJOY KRISHNA HANDIQUE:** Mr. Speaker, Sir, unhygienic conditions and

particularly garbages in the vicinity of the airports generally attract birds. On the other hand, eviction of slum dwellers without providing any alternative site smacks of harsh and inhumanistic approaches. So, my question is, will the Hon. Minister inform the House whether the International Air Transport Authority has any scheme for providing funds for maintenance of hygienic condi-